GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2783

TO BE ANSWERED ON TUESDAY, THE 25th MARCH, 2025 CHAITRA 4, 1947 (SAKA)

Borrowings by Union Government and its instrumentalities

2783. Dr. John Brittas

Will the Minister of *Finance* be pleased to state:

- (a) year-wise details of Loans availed by Union Government and its instrumentalities like NHAI, etc, during the last five years;
- (b) the interest rate, sources and outstanding of such loans as on date;
- (c) off budget borrowings by Union Government and its instrumentalities like NHAI and other institutions and agencies of Government, during the last five years;
- (d) year-wise, institution-wise and percentage to GDP wise details thereof; and
- (e) the reasons for non-consideration of extra budgetary borrowing by Union government and its instrumentalities as part of Government's debt and for non-reckoning of the same in Budget?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The detail of outstanding liabilities of Government as on 31st March for last five financial years ending in 2024-25 are in table below. The resources mobilized by NHAI, commercially-run undertaking of the Government of India, during last 5 years are available at 'Statement No. 27A' of the Expenditure Profile' for Union Budget 2025-26 available at https://www.indiabudget.gov.in/. These liabilities are not part of Central Government debt as per the Section 2(aa)(iii) of the FRBM, Act, 2003.

Financial Year	Union Government's Loan	Union Government's
	(Amount in ₹ lakh crore)	Loan (as % of GDP)
2020-21	121.86	61.4
2021-22	138.66	58.8
2022-23	156.02	57.9
2023-24	171.70	58.1
2024-25 (RE)	185.11	57.1

- (b): Union Government availed the loans through Internal Debt, External Debt, Public Account-Other Liabilities. The outstanding liabilities as on September, 2024 is ₹ 176.09 lakh crore. The weighted average yield of G-Sec issuance as on March 03, 2025 is 6.96%.
- (c) to (e): As part of its commitment on fiscal transparency and prudent debt management, the Government publishes a Statement of Extra Budgetary Resources (Statement 27 in Expenditure Profile) available at https://www.indiabudget.gov.in/. The Statement provides details of scheme wise extra budgetary resources raised through Government fully Serviced Bonds. These are treated as part of Central Government debt as per Section 2(aa)(iii) of the FRBM Act, 2003. The information in table in reply of part (a) includes these liabilities.
